

SHRI SWAPAN DASGUPTA: Why are people feeling guilty? ...*(Interruptions)*... Why are certain people feeling guilty about it? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: What is your point? ...*(Interruptions)*... Mr. Swapan, you can raise your issue. ...*(Interruptions)*... Otherwise, your time will be over. ...*(Interruptions)*... You raise your issue. ...*(Interruptions)*...

SHRI SWAPAN DASGUPTA: Sir, we want religious freedom for all communities in the State and just because ...*(Interruptions)*... That does not exclude any community especially those who observe Saraswati Puja. Restrictions have been placed on media for trying to cover it. People have been trying to place restrictions on immersion of Durga. So, the selective and vindictive attitude should be stopped. ...*(Interruptions)*... Religious freedom must exist for everybody. ...*(Interruptions)*... I think, it must exist for everybody ...*(Interruptions)*... No community can be excluded from it. ...*(Interruptions)*... And, I think, in West Bengal, today, we seek that. ...*(Interruptions)*... I want to raise that point. ...*(Interruptions)*... Sir, freedom of religion must exist for every community. That is the point. Thank you.

SHRI RAM NARAIN DUDI (Rajasthan): Sir, I associate myself with the Zero Hour submission of Shri Swapan Dasgupta.

SHRI NARAYAN LAL PANCHARIYA (Rajasthan): Sir, I also associate myself with the Zero Hour submission of Shri Swapan Dasgupta.

MAHANT SHAMBHUPRASADJI TUNDIYA (Gujarat): Sir, I also associate myself with the Zero Hour submission of Shri Swapan Dasgupta.

SOME HON. MEMBERS: Sir, we all associate ourselves with the submission made by the hon. Member.

#### **Need to declare rehabilitation package for Gulf returnees**

SHRI K. K. RAGESH (Kerala): Thank you, Sir. I appeal, through you, Sir, the Central Government for announcing a special package to rehabilitate the Gulf returnees who have lost their jobs due to the present oil crisis and also due to Nitaqat Law. ...*(Interruptions)*... Sir, Saudi Arabia started implementing Nitaqat Law in 2011 and this law ensures jobs for Saudi nationals, especially in private sector. Saudi Arabia private sector is mainly depending upon foreign workers, especially in retail and service sectors, and the foreign workers are mainly from India and Indian workers are mainly from Kerala.

After implementation of Nitaqat Law, till 2013, 1.41 lakh Indian workers have lost their jobs and had to return India from the Gulf countries. Majority of those

workers who have lost their jobs are from Kerala. I know that the hon. Deputy Chairman is also well aware of the situation.

The present oil crisis has aggravated the situation. We have witnessed a number of lay-offs, non-payment of wages to workers and forcing workers to stay in labour camps even without food. Of course, the Ministry of External Affairs has provided some food to those workers who compelled to stay back in labour camps. But, this is not going to serve the purpose.

Recently, Saudi Arabia has again declared another set of Nitaqat Laws which further aggravated the problems. Out of total households in Kerala, 25 per cent are dependent upon Gulf remittances for their livelihood. So, the problem of Gulf returnees is going to affect the State of Kerala in a very big way. It raised a serious concern as far as the economy of Kerala is concerned. It hit the State in a very big way.

So, I request the Central Government, through you, to announce rehabilitation package for Gulf returnees. Thank you.

SHRI ANANDA BHASKAR RAPOLU (Telangana): Sir, I associate myself with the Zero Hour submission of Shri Ragesh ji.

SHRI SWAPAN DASGUPTA (Nominated): Sir, I also associate myself with the Zero Hour submission of Shri Ragesh.

SHRI RANVIJAY SINGH JUDEV (Chhattisgarh): Sir, I also associate myself with the Zero Hour submission of Shri Ragesh.

SHRI SITARAM YECHURY (West Bengal): Sir, I have to say something.

MR. DEPUTY CHAIRMAN: No; no. After Chhaya Verma, please. There is one more Zero Hour notice. Let me finish it first.

**Deletion of the name of former Prime Minister  
Late Shri Rajiv Gandhi from *Sadbhavana Divas***

**श्रीमती छाया वर्मा** (छत्तीसगढ़): माननीय महोदय, 20 अगस्त को भारत के पूर्व प्रधान मंत्री राजीव गांधी जी के नाम पर 'सद्भावना दिवस' के रूप में पूरे भारत देश में कार्यक्रम का आयोजन किया जाता है। सभी बैनर्स, पोस्टर्स, पैम्पलेट्स, फ्लेक्स बोर्ड्स आदि में "राजीव जी के जन्म दिवस पर सद्भावना दिवस" ऐसा लिखा जाता है। लेकिन माननीय महोदय, मैं बताना चाहूँगी कि 2014 से पूर्व प्रधान मंत्री राजीव गांधी जी का नाम विलोपित करके 20 अगस्त को केवल 'सद्भावना दिवस' के रूप में ही मनाया जा रहा है। राजीव जी का नाम उसमें विलोपित कर दिया गया है। लगता है कि इनकी सद्भावना खत्म हो गई है।

माननीय महोदय, भारत के पूर्व प्रधान मंत्री, हमारे राजीव जी, पूर्व प्रधान मंत्री ही रहेंगे। अगर इनका यही रवैया रहा, तो वर्तमान को भूतपूर्व बनते देर नहीं लगेगी। जिसने भी यह हिमाकत